

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. Appeal (AT) (Ins) No. 834 of 2019**

**IN THE MATTER OF:**

**Inderpreet Kaur & Ors.**

**...Appellants**

**Versus**

**Real Tech Constructions Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant:- Ravindra Joshi, Advocate**

**For Respondent:-None**

**With**

**Comp. Appeal (AT) (Ins) No. 835 of 2019**

**IN THE MATTER OF:**

**Inderpreet Kaur & Ors.**

**...Appellants**

**Versus**

**Meters and Instruments Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant:- Ravindra Joshi, Advocate**

**For Respondent:-None**

**O R D E R**

**25.02.2020**

At request, these matters are adjourned to **24<sup>th</sup> March, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[V.P. Singh]  
Member (Technical)**

**[Alok Srivastava]  
Member (Technical)**

SC/ NN/